

BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA

CORRIGENDUM
To
[ADJUDICATION ORDER Ref No.: Order/SV/RM/2023-24/30386-30388]

1. Whereas, an Adjudication Order No. Order/SV/RM/2023-24/30386-30388 (hereinafter referred to as 'order'), has been passed in the matter of Goldenmaple Commodities Private Ltd.
2. And whereas at para 1 in the aforesaid order, inadvertently typographical error has occurred w.r.t. registration number of the Stock Broker. In order to rectify the same, it is hereby clarified that at para 1, page 1 the registration number of the Stock Broker shall be read as "INZ000020638".
3. The other contents of the Adjudication Order No. Order/SV/RM/2023-24/30386-30388 shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticee in the aforesaid order and also to SEBI.



Shashi

Date: June 10, 2024

Place: Mumbai

SHASHI KUMAR VALSAKUMAR

ADJUDICATING OFFICER